

**EXPORT PROMOTION IN TEXTILE SECTOR**

2872. SHRI PARVESH SAHIB SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether a special package for job creation and export promotion in textile and apparel sector has been implemented and if so, the details thereof;
- (b) whether there have been enrolments under the said package and if so, the number of enrolled textile units;
- (c) whether fixed term workmen have been identified as part of the scheme and if so, the number thereof; and
- (d) whether the scheme has generated employment in the textile industry and if so, the number of women employed and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a):** Yes Madam. The Cabinet has approved a special package for employment generation and promotion of exports in Apparel and Made-ups sector. The following are the components of the said package:

- (i) Rebate of State Levies (ROSL) for remission of State Levies for a period of three years.
- (ii) Additional 10% Capital Investment Subsidy under the Scheme for Production and Employment Linked Support for Garmenting Units (SPELSGU) to garment and made-ups units.
- (iii) Additional incentive of 3.67% under Pradhan Mantri Paridhan Rozgar Protsahan Yojana (PMPRPY) to apparel and made-ups sectors for generation of new employment in addition to 8.33% EPF which is already contributed by Government under PMPRPY.
- (iv) Increasing overtime caps for workers not to exceed 8 hours per week in line with ILO norms.
- (v) Introduction of fixed term employment to the garment sector.
- (vi) Enhancing scope of Section 80JJAA of Income Tax Act by relaxing the provision of 240 days for claiming the tax benefit to 150 days for the garment sector.

**(b) to (d):** The new employment reported under PMPRPY as on 2.1.2018 is 1,57,398 and the amount disbursed is Rs 10.38 crore.

There is no categorization of employees as fixed workmen or other workmen/employees for eligibility under the PMPRPY Scheme. All new employees joining on or after 01.04.2016 as per terms and conditions of PMPRPY Scheme guidelines are identified as part of the Scheme.

The package is expected to provide a boost to employment in the textile sector by creating employment for around 1.1 crore persons. Since 70% of the workforce in the garment industry is women, majority of the new jobs created are likely to go to women.

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